GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE

LOK SABHA UNSTARRED QUESTION NO. 1542 ANSWERED ON 09/12/2025

SPECIAL ECONOMIC ZONES

1542. SHRI BASTIPATI NAGARAJU: SHRI B K PARTHASARATHI:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details regarding the exports, investment and employment generated by SEZs in the country during the last five years, year and location-wise;
- (b) the list of operational SEZ units currently, and those exited or closed in the last five years;
- (c) whether the Government has taken any measures to support SEZs in light of challenges posed by US tariff pressure;
- (d) if so, the details thereof; and
- (e) the details regarding the policy being considered such as "reverse job work that would allow SEZ units to serve the domestic market?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

- (a): The details of Exports, Investment and Employment generated by the Special Economic Zones (SEZs) in the country during the last five years, year-wise and Zone-wise are at **Annexure-I.**
- (b): The Zone-wise number of operational units as on 01.12.2025 and number of closed units in the last five years are at **Annexure-II**.
- (c) & (d): The Government continues to work to mitigate the impact of the US tariff measures on Indian exports, including exports from SEZs, through a comprehensive multi-pronged strategy encompassing intensive engagement with the US Government for a mutually beneficial India-US Bilateral Trade Agreement, immediate relief through trade relief measures of RBI, Credit Guarantee Scheme for Exporters, enhancement of domestic demand through next generation GST reforms, Export Promotion measures such as the new Export Promotion Mission which provide support and assistance to our exporters, pursuing Free Trade Agreements (FTAs) with new partner countries and better utilization of the existing FTAs.

Details of some of the aforementioned measures are as follows:

1. Export Promotion Mission

The Mission will provide a comprehensive, flexible, and digitally driven framework for export promotion, with a total outlay of Rs.25,060 crore for FY 2025–26 to FY 2030–31. EPM marks a strategic shift from multiple fragmented schemes to a single, outcome-based, and adaptive mechanism that can respond swiftly to global trade challenges and evolving exporter needs.

The Mission will operate through two integrated sub-schemes:

- (i) NIRYAT PROTSAHAN focuses on improving access to affordable trade finance for MSMEs through a range of instruments such as interest subvention, export factoring, collateral guarantees, credit cards for e-commerce exporters, and credit enhancement support for diversification into new markets.
- (ii) NIRYAT DISHA focuses on non-financial enablers that enhance market readiness and competitiveness, including export quality and compliance support, assistance for international branding, packaging, and participation in trade fairs, export warehousing and logistics, inland transport reimbursements, and trade intelligence and capacity-building initiatives.

The Mission is designed to directly address structural challenges that constrain Indian exports, including:

- limited and expensive trade finance access,
- high cost of compliance with international export standards,
- · inadequate export branding and fragmented market access, and
- logistical disadvantages for exporters in interior and low-export-intensity regions.

Under EPM, priority support will be extended to sectors impacted by recent global tariff escalations, such as textiles, leather, gems & jewellery, engineering goods, and marine products. The interventions will help sustain export orders, protect jobs, and support diversification into new geographies.

- 2. Credit Guarantee Scheme for Exporters has also been approved to provide 100% credit guarantee coverage by National Credit Guarantee Trustee Company Limited (NCGTC) to Member Lending Institutions (MLIs) for extending additional collateral free credit facilities up to Rs.20,000 crore to eligible exporters, including MSMEs. The Scheme is expected to enhance the global competitiveness of Indian exporters and support diversification into new and emerging markets. Enabling collateral-free credit access will strengthen liquidity, ensure smooth business operations, and reinforce India's progress towards achieving the USD 1 trillion export target.
- **3. Trade Relief Measures :-**The Reserve Bank of India (RBI) has also initiated trade relief measures for eligible affected exporters including provision for debt repayment moratorium and extension of tenor for export credit.

4. Leveraging Free Trade Agreements:- The Government aims for promotion of Export Diversification and has signed 15 Free Trade Agreements (FTAs) and 6 Preferential Trade Agreements (PTAs) with its trading partners. Government is working with all stakeholders to enable our exporters to better utilize the benefits of India's FTAs with major markets such as Japan, Korea, UAE etc. and effectively utilize the opportunities that have been created with the recent concluded FTAs such as with the EFTA countries and the UK. The Government is also engaged in negotiations for early conclusion of mutually beneficial FTAs with the EU, Peru, Chile, New Zealand, Oman etc.

The Government remains engaged with all stakeholders—including exporters, Export Promotion Councils (EPCs), industry associations, and state governments—to assess the evolving impact of the U.S. tariff measures.

(e) With a view to ensure the effectiveness of SEZs amidst evolving global trade conditions, the Government undertakes various measures from time to time to remove operational challenges in SEZs in consultation with different stakeholders. Such measures including policy initiatives like permitting reverse job work and regulatory adjustments are continuous process and introduced in the administration of SEZs as and when needed.

Annexure-I as mentioned in Part (a) in answer to the Lok Sabha Unstarred Question No. 1542 for 9^{th} December, 2025

Zone-wise details of Exports from SEZs during the last 5 years								
					(R	s. in Crore)		
SI. No.	Name of the Zone	2020-21	2021-22	2022-23	2023-24	2024-25		
1	CSEZ, Cochin	151389	189284	240274	254726	277639		
2	FSEZ, Falta	31725	48536	50658	64475	68371		
3	KASEZ, Kandla	137229	239190	335836	310283	332892		
4	MEPZ SEZ, Chennai	116844	136329	172580	177930	203304		
5	NSEZ, Noida	70740	80804	96649	113978	128266		
6	SEEPZ SEZ, Mumbai	138789	160052	186787	210756	224251		
7	VSEZ, Visakhapatnam	112808	136553	180794	223071	228948		
	Total 759524 990747 1263578 1355220 146366							

						(Rs. in Crore
SI.	Name of the	2020-	2021-	2022-	2023-	2024-25
No.	Zone	21	22	23	24	2024-23
1	CSEZ	121523	123102	124634	125179	126796
2	FSEZ	26385	27410	27410	41031	44026
3	KASEZ	208067	219565	223398	209204	265120
4	MEPZ SEZ	66157	64903	54908	77439	72041
5	NSEZ	47368	49949	54134	61430	62942
6	SEEPZ SEZ	72532	75571	79718	88520	90301
7	VSEZ	75467	89205	95983	104538	120964
	Total	617499	649705	660184	707342	782192

Note: Calculated on cumulative basis.

Zone-wise details of Employment in SEZs during the last 5 years								
(In No. of Pers								
SI. No.	Name of the Zone	2020-21	2021-22	2022-23	2023-24	2024-25		
1	CSEZ	454184	481220	487716	513686	513821		
2	FSEZ	81638	94245	87093	99783	104503		
3	KASEZ	96689	105922	112899	126658	174545		
4	MEPZ SEZ	479674	523807	591517	728493	607812		
5	NSEZ	338337	385240	447129	471560	526539		
6	SEEPZ SEZ	474690	560052	589971	635373	643898		
7	VSEZ	432924	545694	579287	618551	606775		
Total		2358136	2696180	2895612	3194104	3177893		

Note: Calculated on cumulative basis.

Annexure-II as mentioned in Part (b) in answer to the Lok Sabha Unstarred Question No. 1542 for 9^{th} December, 2025

Zone-wise number of operational units as on 01.12.2025

Name of the Zone	Number of
	Units
Cochin SEZ (CSEZ)	1227
Falta SEZ (FSEZ)	98
Kandla SEZ (KASEZ)	1201
Madras Export Processing Zone SEZ (MEPZ SEZ)	753
Noida SEZ (NSEZ)	751
Santacruz Electronics Export Processing Zone SEZ (SEEPZ	
SEZ)	704
Visakhapatnam SEZ (VSEZ)	547
Total	5281

Zone-wise and year-wise number of closed units during the last 5 years								
Financial Year	CSEZ	FSEZ	KASEZ	MEPZ	NSEZ	SEEPZ	VSEZ	Total
2020-21	13	2	16	7	10	23	25	96
2021-22	30	4	13	7	17	22	20	113
2022-23	11	4	16	12	4	13	17	77
2023-24	22	5	12	15	5	11	10	80
2024-25	20	2	12	19	2	12	33	100
Total	96	17	69	60	38	81	105	466
